NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.75/(MAH)/2010 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE PARTIES: Mrs. Indira Jayantilal Vikamsey & Anr.

V/s.
M/s. Pla Electro Appliances Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Dr. Dupti Advante for petitioners

2. law Dagupla follocate for the Respondents

Order

C.P. No. 75/CLB/MAH/2010

- 1. Ld. Counsels of both the sides are present. The Registry is directed to give a certified copy of order dated 24.08.2016 passed by NCLT, Mumbai Bench, titled as C.A 226/2011 in C.P. 75/2010.
- 2. Since the copy of an order is not available to the respective Ld. Counsels, therefore the matter is required to be adjourned for due compliance.
- 3. Next date for hearing is fixed on 21.11.2016, duly announced in the court.

Sd/-

Shri M.K. Shrawat Member (Judicial)

Dated: 22.09.2016